

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

FRIDAY, 7TH MARCH, 2014

1. The House met at 10 a.m. with Hon'ble Speaker in the Chair.

National Anthem was played.

The Hon'ble Governor of Meghalaya addressed the House under Article 176 of the Constitution of India at 10.10 a.m.

The House was adjourned at 11.18 a.m for Tea in honour of the Governor of Meghalaya and Group photograph with Members was taken.

The House re-assembled at 12 noon and sat till 12.45 p.m.

2. **The Hon'ble Speaker** announced the Report of the Business Advisory Committee.

3. **Panel of Chairmen:**

The Hon'ble Speaker announced the names of Members to the Panel of Chairmen.

- a. Shri Martin M. Danggo, MLA.
- b. Shri Ronnie V. Lyngdoh, MLA.
- c. Shri Metbah Lyngdoh, MLA.
- d. Shri Nihim D. Shira, MLA.

4. **Presentation/ Laying/ Introduction/ Adoption of Bill:**

- a. Dr. Mukul Sangma, Chief Minister in-charge, Finance presented the following:

- (i) Finance Accounts (Volume 1&2) of 2012-13.
- (ii) Appropriation Accounts, 2012-13.

- b. Dr. Mukul Sangma, Chief Minister in-charge, Mining & Geology laid the Thirty First Annual Report of the Meghalaya Mineral Development Corporation Limited for the year 2011-2012.

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- c. Dr. Mukul Sangma, Chief Minister in-charge, Commerce & Industries laid the 57th Annual Report (2011-12) of the Mawmluh Cherra Cements Limited.
- d. Shri Prestone Tynsong, Minister in-charge, Forest & Environment laid the Notification No.FOR.111/2007/170, dt. 11-10-2013.
- e. Smti. Deborah C. Marak, Minister in-charge, Social Welfare laid Annual Report of the Commissioner for Persons with Disabilities for the years 2009-2010, 2010-2011, 2011-2012, 2012-2013.
- f. Shri Celement Marak, Minister in-charge, Power laid a Report of the Meghalaya Energy Corporation Limited on the construction of Myntdu Leshka H. E. Project (3 x 42 MW), Jaintia Hills District, Meghalaya.
- g. Smti. Roshan Warjri, Minister in-charge, Home(Police) laid the Meghalaya Police (Amendment) Ordinance, 2014.
- h. Smti. Roshan Warjri, Minister in-charge, Home(Police) introduced the Meghalaya Police (Amendment) Bill, 2014.
- i. Dr. Mukul Sangma, Chief Minister in-charge, Political introduced the Meghalaya Lokayukta Bill, 2014.
- j. Smti. Roshan Warjri, Minister in-charge, Home(Police) moved an amendment for reconsideration of the Poison (Meghalaya Amendment) Bill, 2013 with the following observation from the Hon'ble Governor:

The word 'Voluntarily' be inserted between the words 'who' and 'causes' appearing in the first line of Section 6B of the proposed Bill.

The amendment was adopted by the House.

5. **Obituary References:**

Rich tributes were paid to (L) Ishwar Das Rohani, (L) Shri Srikantadatta Narasimharaya Wadiyar Bahadur, (L) Shri Sis Ram Ola, (L) Shri Sailen Sarkar, (L) Shri Sitaram Singh, (L) Shri Padi Yubbe, (L) Shri Damodar Singh, (L) Shri C. C. Gohian and (L) Shri Bangaru Laxman.

Members who participated were Shri A. T. Mondal, Hon'ble Speaker, Dr. Mukul Sangma, Chief Minister, Dr. R. C. Laloo, Deputy Chief Minister and Shri James A. Sangma.

6. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 10th March, 2014.

**Dated Shillong,
the 7th March, 2014.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**